

[Print](#)**Defective Case Register from 2025-08-26 to 2025-08-26**

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-BLAPL/25958/2025	BHARAT BHUSAN ROUTRAY	2025-08-26	i) Synopsis and Date chart not page marked.
2	D-TRP(C)/33931/2025	RAMANIKANTA PATTNAIK	2025-08-26	.Subject Code incorrectly Mentioned
3	D-CRLA/26259/2025	TARA PRASAD MOHAPATRA	2025-08-26	Put up for S.R. after clearly redacting the names of victim and family member
4	D-RVWPET/34014/2025	SIDHARTHA SWAIN	2025-08-26	Court Fee Rs-12/- payable, Rs-6/- paid, Rs-6/- to be paid.
5	D-BLAPL/25935/2025	SUKANTA KUMAR NAYAK	2025-08-26	Page no. 14-15 not legible.
6	D-BLAPL/25996/2025	PANCHANAN PANIGRAHI	2025-08-26	i) i) Date of rejection order not correct in index and book mark.
7	D-BLAPL/25998/2025	RAJENDRA NARAYAN ROUT	2025-08-26	i) page no. 8 and 10 not legible.ii)Annexure -2 marked in page 8 not correct.
8	D-ABLAPL/26096/2025	SWAGAT KUMAR SAHU	2025-08-26	GR case No. left blank in Synopsis, Subject matter of cause title, Para 1 and Prayer
9	D-ABLAPL/26022/2025	BIRAJA PRASAD NANDA	2025-08-26	1. G. R case no left blank in the entire application.
10	D-WP(C)/34390/2025	SOUBHAGYA KUMAR RATH	2025-08-26	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
11	D-RVWPET/33051/2025	MOHAN CHANDRA NAYAK	2025-08-26	Appellate Court Judgement Rs 2.25/- payable, Rs-0.25/- to be paid.
12	D-TRP(C)/34360/2025	ARIJEET MISHRA	2025-08-26	) Para no. not correctly furnished in declaration of affidavit. ii)legible copy of page no.9 11 15 17 to 20 are to be filed.
13	D-WP(C)/34345/2025	SWAPNIL ROY	2025-08-26	page no.18 not neat
14	D-WP(C)/34457/2025	SUKANTA KUMAR DALAI	2025-08-26	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
15	D-WP(C)/34399/2025	SANJAY KUMAR PARIDA	2025-08-26	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
16	D-BLAPL/25963/2025	GAJENDRANATH ROUT	2025-08-26	i) Address of the Petitioner in cause title not tally with rejection order.
17	D-CRLMP/25974/2025	ACHYUTANANDA PATTANAIAK	2025-08-26	1. Advocate clerk fee Rs.2/- to be paid on V.nama.
18	D-BLAPL/26065/2025	DEVASHIS PANDA	2025-08-26	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
19	D-WA/33971/2025	DEEPAK KUMAR MOHAPATRA	2025-08-26	Court Fee Rs-12/- payable, Rs-6/- paid, Rs-6/- to be paid. 2.AU fee Rs 2.25/- to be paid. 3. Para no. not correctly furnished in declaration.
20	D-WP(C)/34335/2025	AMITAV TRIPATHY	2025-08-26	1. Registration of power of attorney before authority not mentioned in annex.2 and page nos.21 to 23 not neat

21	D-CRLREV/25527/2025	HEMANTA KUMAR MOHANTA	2025-08-26	1. paragraphs not correctly mentioned in declaration. 2. Good ground certificate not furnished .
22	D-WP(C)/34110/2025	AMIT PRASAD BOSE	2025-08-26	1. Address of the Opp. parties no.3 to 21 not furnished in the cause title.
23	D-WA/33973/2025	DEEPAK KUMAR MOHAPATRA	2025-08-26	Court Fee Rs-12/- payable, Rs-6/- paid, Rs-6/- to be paid. 2. AU fee Rs 2.25/- to be paid 3. Para no. not correctly furnished in declaration
24	D-CRLREV/25216/2025	SARBESWAR SAHU	2025-08-26	1. Put up SR after filing of Consolidated petition in CRLREV petition.
25	D-TRP(C)/34355/2025	ARIJEET MISHRA	2025-08-26	Para no. not correctly furnished in declaration of affidavit.
26	D-CRLREV/25288/2025	AKSHAYA KUMAR SAHOO	2025-08-26	1. Good ground certificate not furnished
27	D-WP(C)/34431/2025	JAGAJIBAN PRADHAN	2025-08-26	20-VERNACULAR CERTIFICATE NOT FURNISHED. D.C. fee of Rs.2/- not paid in V.nama.
28	D-CRLREV/25444/2025	SMITA RANJAN PATNAIK	2025-08-26	1. Good ground certificate not furnished .
29	D-WP(C)/34405/2025	PRADEEP KUMAR DAS	2025-08-26	1. Date of representation dated 16.01.2025 under Annexure-4 does not tally with index.
30	D-WP(C)/34222/2025	GOPAL CHARAN MOHANTY	2025-08-26	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
31	D-CRLREV/25507/2025	JYOTIRMAYA SAHOO	2025-08-26	C. copy of Annex-1 not filed, xerox copy filed.
32	D-WP(C)/34402/2025	KRUSHNA CHANDRA DASH	2025-08-26	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Paragraph no. not furnished on declaration.
33	D-BLAPL/26012/2025	SUBHANKAR DAS	2025-08-26	Honble Court not tally with cause title and Rejection order.
34	D-WP(C)/34382/2025	ARPIT SIKDAR	2025-08-26	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
35	D-ABLAPL/26130/2025	AMITAV TRIPATHY	2025-08-26	.Receipt Showing Serv. copy To Vigilance not Filed.
36	D-BLAPL/26167/2025	ALOK KUMAR PANDA	2025-08-26	11-NEAT, LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 11 not partial neat.
37	D-WP(C)/34221/2025	SANJAY KUMAR PATRA	2025-08-26	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Copy not served on S.C.(T )
38	D-WP(C)/34444/2025	CHITTA RANAJAN DAS	2025-08-26	6-RECEIPT SHOWING SERV. COPY TO AG/CG/IT/CT/ETC. NOT FILED.
39	D-CONTC/34027/2025	ADV.	2025-08-26	1. PAGE NO. 12 NOT LEGIBLE 2. UNDERTAKING FOR ODIYA TRANSLATION NOT FILED

40	D-BLAPL/25981/2025	KARTIK KU SWAIN	2025-08-26	31-As per standing order the details of victim/informant shall not be mentioned in the petition. i) Year of BNSS in Provision of law not correctly furnished.ii) Page nos 16 and 20 not legible. iii) Name of the victim redacted from para- 3 of the petition. for further.
41	D-BLAPL/26027/2025	RAMESH CHANDRA BHOI	2025-08-26	1. Address of the petitioner mentioned in the V>Nama is not tally with Rejection order.
42	D-BLAPL/26018/2025	REENA NAYAK	2025-08-26	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. In declaration under affidavit, no. of paragraph wrongly furnished 2. Village name of the petitioner as mentioned in the cause title is not tally with Rejection order. 3..Name Of The Filing Advocate Not In Capital Letters In The application
43	D-RVWPET/34008/2025	SIDHARTHA SWAIN	2025-08-26	Court Fee Rs-12/- payable, Rs-6/- paid, Rs-6/- to be paid.
44	D-WP(C)/34435/2025	JAGAJIBAN PRADHAN	2025-08-26	20-VERNACULAR CERTIFICATE NOT FURNISHED.
45	D-BLAPL/26034/2025	SOUBHAGYA KUMAR DASH	2025-08-26	pending of the court not mentioned in the cause title.
46	D-WP(C)/33536/2025	LAMBODAR PRADHAN	2025-08-26	Age of the petitioner nos. 2 and 3 not mentioned in the cause title.
47	D-RVWPET/34092/2025	ADYASIDHI MISHRA	2025-08-26	Delete the name of the Honble Judges in page no.3 and prayer.
48	D-BLAPL/25978/2025	KARTIK KU SWAIN	2025-08-26	31-As per standing order the details of victim/informant shall not be mentioned in the petition. i) Year of BNSS not correct in Provision of law.ii)Name of the victim be redacted from para- 3 of the petition . for further S .R.
49	D-ABLAPL/26117/2025	SK. ZAFARULLA	2025-08-26	Name of Petitioner No.5 in Cause title and Vakalatanama not tally with the signature in Vakalatanama.
50	D-WP(C)/34341/2025	AMITAV TRIPATHY	2025-08-26	1. Date in para.4 of petition not tally with index. 2. page nos26 to 28 and 31 are not neat.
51	D-WP(C)/34256/2025	SRINIVAS MOHANTY	2025-08-26	1.Address of the opp.party No.5.not furnished.
52	D-WP(C)/34177/2025	AKSHAYA KUMAR SAHOO	2025-08-26	Serial no-4 in the affidavit not correctly mentioned.
53	D-TRP(C)/34263/2025	RANJAN KUMAR ROUT	2025-08-26	14-NOT PROPERLY INDEXED. i)CRP wrongly mention Index at serial no.2. ii)Legible copy of page no. 9 to 12 are to be filed.
54	D-BLAPL/25943/2025	JYOTIRMAYA SAHOO	2025-08-26	1. Free copy/Certified copy of Rejection order not filed.
55	D-RSA/33300/2025	SOUMYA RANJAN PATI	2025-08-26	18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED

				1.Date of Judgement mentioned in Annex-2 be corrected.2 Vernacular Certificate not furnished in the I.As.
56	D-RVWPET/34168/2025	BAIBASWATA PANIGRAHI	2025-08-26	Put up for Sr after filling of c. copy of impugned order.
57	D-BLAPL/25923/2025	BIJAY KUMAR BEHERA	2025-08-26	P.S. no. not reflected in the rej. order.
58	D-TRP(C)/34041/2025	PRAMOD KUMAR JENA	2025-08-26	Writ application wrongly mention in reference certificate.
59	D-TRP(C)/34174/2025	KABERI MOHANTY	2025-08-26	) Name of petitioner does not tally with Anx-1 and 2. ii) Para no not correctly furnished in declaration of I.A. iii).Subject Code incorrectly Mentioned
60	D-CRLMC/25877/2025	JUGALA KISHORE PANDA	2025-08-26	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Relationship of the deponent not correctly furnished in the affidavit.
61	D-RSA/32626/2025	GANESH PRASAD SAMAL	2025-08-26	18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED 1.Court Fee Rs.23/-Payable Not Paid. 2. Authentication fee due on the Appellate Court Judgement Rs 02/- Paid. Decree Rs 05/- Not Paid 3.H.C.B.A. Welfare Fee of Rs.50/- not affixed. 4. Not correctly Addressed.5.Page No-42 not available.
62	D-CONTC/34535/2025	ADV.	2025-08-26	PAGE NOS.27 29 31 and 34 NOT NEAT and LEGIBLE
63	D-WP(C)/34172/2025	ANJAN KUMAR BISWAL	2025-08-26	Serial no-4 in the affidavit not correctly mentioned.Page 75 not nea
64	D-ABLAPL/26072/2025	AMARENDRA SAHOO	2025-08-26	1. Name of Petitioners in Cause Title not tally with the signatures in Vakalatanama. 2. Age of Pet. No. 2 and 3 not mentioned in Vakalatanama and Cause Title. 3. Annexure 1 not marked and not Attested and Page 16 17 not marked.
65	D-CRLA/25723/2025	KISHORE KUMAR MISHRA	2025-08-26	1. Address of the appellant not match with the same in trial court judgement..2. Code Wrongly indicated 1-T.R.Case No. not furnished in being aggrieved para, 2-The name of the trial court judge furnished but not in proper place in Para no.1 of I.A.2344/2025, 3-Para nos,2 to 5 not available in petition of I.A.2445/2025,4-Page no not correctly marked in I.A.petitions, 5-Annexure-1 not marked on page no.11.
66	D-BLAPL/25871/2025	LAXMINARAYAN RAYATSINGH	2025-08-26	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1. Put up for S.R there after
67	D-ABLAPL/26076/2025	PRAFULLA KUMAR KHATEI	2025-08-26	Marking of Synopsis and Date chart not proper.

68	D-WP(C)/34180/2025	AKSHAYA KUMAR SAHOO	2025-08-26	Serial no-4 in the affidavit not correctly mentioned.
69	D-WP(C)/34199/2025	KAIBALYA PANDA	2025-08-26	Page 85 107 108 110 111 and 219 not neat
70	D-BLAPL/25874/2025	DEEPAK KU SAHOO	2025-08-26	1-COURT FEE IS DEFICIENT.
71	D-CRLMC/25862/2025	PRAVASHA PUJAREE PARIDA	2025-08-26	1. Sl. nos. of paragraphs not correct in declaration of affidavit. 2.C.copy of or. dtd22-12-2021 in prayer not filed.
72	D-CRLMC/25854/2025	STHITI PRAGYAN SUNANDINI	2025-08-26	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1.Petition not correctly addressed to Honorable Court 2. c.copy not filed.
73	D-CRLMP/24640/2025	PRASANTA KUMAR BARIK	2025-08-26	1. Address of the op. nos. 5 and 6 not furnished in cause title.
74	D-CRLMP/25757/2025		2025-08-26	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 14-NOT PROPERLY INDEXED. 1. Page nos. 1 to 4 and 6 not attested by the petitioner. 2. Name of the filing Petitioner Not In Capital Letters in the petition.
75	D-CONTC/33975/2025	ADV	2025-08-26	PAGING OF INDEX NOT TALLY WITH THE PETITION (PAGE NO.44 ) 2.ONLY OPP.NO.2 OF W.P(C) NO.11156/2025 BE CONTEMNOR
76	D-WP(C)/34158/2025	AMITABH MISHRA	2025-08-26	4-AFFIDAVIT/VERIFICATION NOT PROPER. Paragraph not correctly mentioned in the affidavit. and also I.A of the affidavit.Page 70 to 73 97 98 110 not neat
77	D-WP(C)/34321/2025	DR.PURUSOTTAM CHULI	2025-08-26	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page no. 11 not neat.Petitioner executed V.nama not tally with petition
78	D-WP(C)/34326/2025	DR.PURUSOTTAM CHULI	2025-08-26	Page nos. 11 and 12 not neat and complete
79	D-CRLMP/26009/2025	SURJYA NARAYAN SAHU	2025-08-26	1. Provision of law not correctly furnished. 2. Nomenclature not correctly furnished Sl. no.3 in Index.3. Sl. nos. 2 and 4 not correctly furnished in affidavit. 4. Signature of the Executants in V.nama not tally with name of the petitioner in cause title. 5..Subject Code Not Furnished .
80	D-WP(C)/34166/2025	GOKULANANDA SAHU	2025-08-26	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED

				Paragraph not correctly mentioned in the affidavit
81	D-ABLAPL/25888/2025	MRUTYUNJAYA MAHARANA	2025-08-26	20-VERNACULAR CERTIFICATE NOT FURNISHED.
82	D-BLAPL/25927/2025	PRAMOD KUMAR BOHIDAR	2025-08-26	1. In Index.In Sl. No 7 Annexure- 2 FIR no. wrongly furnished.
83	D-WP(C)/34324/2025	DR.PURUSOTTAM CHULI	2025-08-26	Page no. 14 15 not neat.
84	D-BLAPL/25886/2025	SAROJ KUMAR PADHI	2025-08-26	1. Signature and name of the petitioner as mentioned in the V. nama is not tally with Cause title of the application
85	D-BLAPL/25924/2025	SATYANARAYAN MISHRA	2025-08-26	1. In Index, Sl no 3 Rejection date wrongly furnished. 2.in paragraph 3 11 and prayer of the application P.S case no and C.T no interchanged
86	D-CMP/34242/2025	SAMBHU CH. NATH SHARMA	2025-08-26	1.Petitioners No-1 to 3 vice Defendant -1(i) of the Trial Court not yet substituted.2.The name and Status of the parties not mentioned correctly in the Petition.
87	D-ABLAPL/25891/2025	AJIT KUMAR PANDA	2025-08-26	i) page no. -9 not neat. ii).Name Of The Filing Advocate Not In Capital Letters In The Petition
88	D-WP(C)/34323/2025	DR.PURUSOTTAM CHULI	2025-08-26	Page no. 11 not neat
89	D-CRLMC/25915/2025	ARUN KUMAR BUDHIA	2025-08-26	1. Name of the Judge to be deleted in Prayer of the petition.
90	D-ABLAPL/25890/2025	LALIT SAHU	2025-08-26	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED  .Name Of The Filing Advocate Not In Capital Letters In The Petition
91	D-ABLAPL/25897/2025	JAYANTA KUMAR MAJHI	2025-08-26	i)Paragraph sl. no. not correct in petition and Affidavit.
92	D-CRLMC/25866/2025	BIKRAM CHANDRA GHADEI	2025-08-26	4-AFFIDAVIT/VERIFICATION NOT PROPER.  1. Date of not correct in index , as per annex.1.2.Name in declaration not tally with deponent signature.
93	D-WP(C)/34167/2025	SESHADEV DASH	2025-08-26	4-AFFIDAVIT/VERIFICATION NOT PROPER.  Name of the adv not mentioned capital letter in the v.nama.
94	D-WP(C)/34163/2025	SAMIR KUMAR MISHRA	2025-08-26	Page 21 not neat.
95	D-WP(C)/34280/2025	ARYA TRIPATHY	2025-08-26	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
96	D-BLAPL/25802/2025	PRAMOD KUMAR JENA	2025-08-26	Page no. 11 not legible.
97	D-RSA/33962/2025	MAHESWAR MOHANTY	2025-08-26	1. Court Fee Rs.26/- Payable Paid Rs.24/- only.D.C.Fee of Rs.02/- to be Paid.

98	D-ABLAPL/25914/2025	AKSHAYA KUMAR SAHOO	2025-08-26	1. In affidavit, deponents occupation not furnished.
99	D-BLAPL/25830/2025	BIJAYA KUMAR RAGADA	2025-08-26	Page no. 11 not legible.
100	D-CMP/34251/2025	SOURAV SUMAN BHUYAN	2025-08-26	O.Ps No-6 to 8 of the Trial Court not made Party in this Petition.
101	D-WP(C)/34226/2025	SANJAY KUMAR PATRA	2025-08-26	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1.Copy not served on S.C(T )
102	D-CMP/34521/2025	KISHORE KUMAR MISHRA	2025-08-26	18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED 20-VERNACULAR CERTIFICATE NOT FURNISHED. 1.C.Copy under A-4 not accompanied.2.Index be properly Page Marked after incorporating A-4.3.Pages No-45 to 47 not available.
103	D-WP(C)/34439/2025	ALOK KUMAR PANDA	2025-08-26	Index not properly page marked.
104	D-ABLAPL/26019/2025	SOUMYA MISHRA	2025-08-26	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1. Put up for S.R there after
105	D-CMP/34243/2025	MANASH RANJAN NAYAK	2025-08-26	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
106	D-CRLMC/25613/2025	ASHOK KUMAR PANIGRAHI	2025-08-26	1. D.V. CrI.Misc. case number not correctly furnished Sl. no.4 in Index Cause title and para no.1(i) of the petition. 2. Certified copy of annex-1 not filed
107	D-CMP/34245/2025	MANASH RANJAN NAYAK	2025-08-26	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
108	D-BLAPL/25857/2025	DEBASIS SAHOO	2025-08-26	Page no. 13-14 and 28-29 not legible.
109	D-BLAPL/25929/2025	PRATIK NAYAK	2025-08-26	1. page marking not done in Annexure-2
110	D-CMP/34247/2025	MANASH RANJAN NAYAK	2025-08-26	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
111	D-BLAPL/26000/2025	BIKASH KUMAR PRADHAN	2025-08-26	1. In paragraph 7 of the application, mentioned Annexure-2 instead of Annexure-3 2. in paragraph 8 of the application mentioned Annexure 5 instead of Annexure 4 3.in paragraph 9 of the application mentioned Annexure 6 instead of Annexure 5. 4. Surname of the petitioner as mentioned in the cause title is not tally with Rejection order

112	D-CMP/34249/2025	MANASH RANJAN NAYAK	2025-08-26	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
113	D-CRLMC/25853/2025	SMITA RANJAN PATNAIK	2025-08-26	Page 23 to 27 not neat.
114	D-ABLAPL/26069/2025	GOKULANANDA SAHU	2025-08-26	1. Name of Pet. No.3 in Cause Title not tally with Vakalatanama. 2. In Affidavit different deponent is identified. 3. Age of Pet. No.1 mentioned in Vakalatanama not tally with Cause Title
115	D-CMP/34239/2025	MANASH RANJAN NAYAK	2025-08-26	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
116	D-CRLMC/25847/2025	BHABANI SHANKAR DASPARIDA	2025-08-26	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 18 19 20 and 30 not neat.
117	D-CMP/34240/2025	MANASH RANJAN NAYAK	2025-08-26	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
118	D-WP(C)/34215/2025	SUNKURU SUDHAKAR RAO	2025-08-26	Page 32 to 42 not neat.
119	D-CRLMC/25843/2025	ABHASH GARNAIK	2025-08-26	C.Copy of F.I.R not filed.
120	D-CMP/34244/2025	MANASH RANJAN NAYAK	2025-08-26	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
121	D-ABLAPL/25999/2025	SAMBEET PATTANAYAK	2025-08-26	20-VERNACULAR CERTIFICATE NOT FURNISHED.
122	D-CRLMC/26164/2025	SUJIT KUMAR DAS	2025-08-26	Date of annexure-6 not correct in index.
123	D-CMP/34236/2025	MANASH RANJAN NAYAK	2025-08-26	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1.L.A.A Fee of Rs. 10/- not affixed
124	D-ABLAPL/26003/2025	NABA KISHORE GURU	2025-08-26	1.Paragraphs not properly mentioned in affidavit. 2.Page no. 11 not legible.
125	D-WP(C)/34220/2025	SAGARIKA SAHOO	2025-08-26	Page 67 to 73 not legible.
126	D-CMP/34232/2025	MANASH RANJAN NAYAK	2025-08-26	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
127	D-ABLAPL/26013/2025	RAMAKANTA PANDA	2025-08-26	Page no. 11-12 not legible.
128	D-WP(C)/33843/2025	SREEJIT MOHANTY	2025-08-26	Anx-2 and page nos. 40 and 44 not neat and legible.

129	D-WP(C)/34123/2025	SURYASNATH MOHAPATRA	2025-08-26	.Subject Code incorrectly Mentioned
130	D-WP(C)/34219/2025	PRAJNA SARITA MOHANTY	2025-08-26	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1.Petition not correctly addressed to Honorable Court 2. Page 9 and 10 not legible
131	D-WP(C)/34373/2025	KRISHNA CHANDRA SAHU	2025-08-26	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Paragraph no. not furnished on declaration.
132	D-ABLAPL/26084/2025	MANORANJAN DAS	2025-08-26	1.In Declaration of Affidavit name of Deponent has been wrongly mentioned. 2. Annexure 1 not attested
133	D-BLAPL/25973/2025	AMIT PRASAD BOSE	2025-08-26	i) Page 10 12 13 16 and 17 not legible.ii) Name of the Trial court mentioned in cause title, paragraph no. 1 and prayer of the petition not correct. iii).Name Of The Filing Advocate Not In Capital Letters In The Petition
134	D-ABLAPL/26060/2025	ARIJEET MISHRA	2025-08-26	Annexure 1 page 10 not legible.
135	D-WP(C)/34372/2025	KRISHNA CHANDRA SAHU	2025-08-26	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Paragraph no. not furnished on declaration.
136	D-ABLAPL/26001/2025	ASHIS KUMAR MISHRA	2025-08-26	Page no. 6 not legible.
137	D-WP(C)/34412/2025	MOHAN CHARAN JENA	2025-08-26	1.. Page no.22 not neat and legible. 2..Subject Code incorrectly Mentioned 3..Receipt Showing Serv.copy To ct not Filed.
138	D-ABLAPL/26252/2025	DEVASHIS PANDA	2025-08-26	14-NOT PROPERLY INDEXED. Page no. 12 not legible.
139	D-ABLAPL/26079/2025	SATYANARAYAN MISHRA	2025-08-26	1. PS case No. mentioned in Date Chart not correct. 2. Name of Victim and her Husband appearing in Para 1 be redacted. 3. Annexure 1 page 8 and 9 not legible.
140	D-CRLMA/25534/2025	ADV.	2025-08-26	Put up for SR after filling of c. copy of impugned order.
141	D-WP(C)/34310/2025	MUKESH PANDA	2025-08-26	Page no. 179 not available.
142	D-WP(C)/34367/2025	SWAPNIL ROY	2025-08-26	PAGE NO.43 NOT NEAT
143	D-WP(C)/34369/2025	KURESH PRASAD DASH	2025-08-26	As per index annex.2 not mentioned in the prayer and page nos. 25 and 26 are not neat .
144	D-CONTC/33944/2025	ADV.	2025-08-26	REFERENCE CERTIFICATE NOT FURNISHED
145	D-RVWPET/34010/2025	SIDHARTHA SWAIN	2025-08-26	1. Court Fee Rs-12/- payable, Rs-6/- paid, Rs-6/- to be paid.
146	D-WP(C)/34342/2025	DR.PURUSOTTAM CHULI	2025-08-26	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED.

				1. Executants not signed in V.nama. 2. page nos. 13 to 15 are not neat.
147	D-WP(C)/33724/2025	SANKET KANUNGO	2025-08- 26	1. Pages 62 63 not legible

**DEFECTIVE REPORT LIST**

**DEFECTIVE REPORT OF 26-08-2025 (CASES FILED BEFORE 2024)**

<b>Sl no.</b>	<b>Filing Number</b>	<b>Case Number</b>	<b>Advocate for Petitioner/Caveator</b>	<b>Defects as per S.R.</b>
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